

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 3 of 2013 in
Appeal no. 228 of 2012**

Dated : 30th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. SNJ Sugars & Products Ltd. ... Appellant(s)

Versus

**Transmission Corporation of Andhra Pradesh
Ltd & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Raju Ramachandran, Sr. Adv.
Mr. Sashidharan
Mr. A. Venayagam Balan

Counsel for the Respondent(s): Ms. Madhur Panjwani
Mr. Rakesh K. Sharma
Mr. Brahmanand Rao
Mrs. Sangita Chauhan

ORDER

Mr. Rakesh K. Sharma undertakes to file Vakalatnama on behalf of Respondents within a week. He submits that he has received the Appeal paper book from the Petitioner only today and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.08.2013 after serving copy on the other side.

Post the matter on **21.08.2013.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**